NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 30/59/14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE COMPANY: M/s. Mr. M.A. Penjwani Vs. Alfa Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

DESIGNATION

REPRESENTATION

R. VPRABHAT. ADVOCATE FOR RESPONDENT

2. GUPALRAM CLERK FOR PETITIONER

ORDER

Learned counsel for the parties are present. On the written request dated 15.09.2016, circulated to the other side as well, learned counsel for the petitioner has sought an adjournment in the matter. His request is acceded to and accordingly the matter shall be listed for arguments on 11.11.2016. In the meantime the learned counsel for the parties are directed to comply with the terms of the earlier order dated 06.09.2016 of this Tribunal before the next date.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

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Member (Judicial)